Impact Study to assess the impact of the flights on the monument. As a follow up action, the DGCA has interacted with the engineering experts of the Indian Institute of Technology and other research institutes. A project is being designed by the Ministry of Civil Aviation/DGCA to evaluate the vibration level prevailing on the structure of the Outub Minar due to the flight-movements. Based upon its outcome, corrective measures, if any, would be taken.

Projects in Rajasthan

1357. DR. GYAN PRAKASH PILANIA: SHRI LALIT KISHORE CHATURVEDI:

Will the PRIME MINISTER be pleased to state:

- (a) the details of ongoing works and projects of his Ministry in Rajasthan;
- (b) the projects which are likely to be completed in time and those running behind original schedule;
 - (c) the amount involved in each work and project; and
 - (d) whether the entire budgeted allocation was spent?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (d) Information is being collected and will be laid on the Table of the House.

Memorial of Morarji Desai

1358. SHRI NATUJI HALAJI THAKOR: Will the PRIME MINISTER be pleased to state:

- (a) whether Government has received a proposal from the State Government of Gujarat for acquiring the land from Sabarmati Ashram Gaushala Trust, Ahmedabad, as the possession of the land is with CPWD to develop suitable memorial on the Samadhi of late Shri Morarjibhai Desai;
- (b) if so, the action taken by Government on the proposal of the State Government of Gujarat; and
 - (c) the present status of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (c) Yes, Sir. The land for the memorial was given by the Sabarmati Ashram Gaushala Trust, Ahmedabad without any cost. A Memorial of Shri Morarji Desai named "Abhay Ghat" has been constructed at the bank of river Sabarmati. The construction work started in July, 1997 and was completed in March, 1999. The memorial is being maintained by CPWD. As such, there is no question of acquiring the land on payment of its cost, at this stage. The Government of Gujarat has been informed accordingly.

As there is no scheme under which this could be considered at this late stage, it is not possible to acquire the land on payment of the cost of the land.

Proposals of Andhra Pradesh

1359. SHRI NANDI YELLAIAH: Will the PRIME MINISTER be pleased to state:

- (a) the total number of proposals of the State Government of Andhra Pradesh pending with his Ministry as on date, indicating the period of pendency;
 - (b) the details of each such proposal and status thereof; and
 - (c) by when these proposals are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (c) Information is being collected and will be laid on the Table of the House.

Sahitya Academy regional centres

†1360. SHRI JABIR HUSAIN: Will the PRIME MINISTER be pleased to state:

- (a) whether Sahitya Academy has opened regional centres in several States to run its activities;
- (b) whether no regional centre of the academy has been opened in any Hindi speaking State so far;
- (c) whether Government proposes to open regional centre of the Academy in Bihar-Jharkhand;and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) and (b) Sahitya Akademi has only three regional offices — located at Bangalore, Kolkata and Mumbai.

(c) and (d) No, Sir. Sahitya Akademi does not propose to open any regional centre/office in Bihar or Jharkhand as the publication and programme activities in Hindi are looked after by the Akademi's Head Office in New Delhi. The Akademi organizes its programmes in Bihar and Jharkhand on a regular basis.

Reservation under CCRT scholarship

1361. SHRI AMBETH RAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether reservation norms as per the Constitution are implemented in Cultural Talent Scholarship Scheme by the Centre for Cultural Resources and Training (CCRT), an autonomous organisation under his Ministry;

[†]Original notice of the question was received in Hindi.